

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2486

ANSWERED ON:04.08.2015

Functioning of Tanneries

Singh Shri Bharatendra

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the owners of closed Tanneries has been given the consent licence to operate on a trial basis in Kanpur despite the NGT orders for the shutting of these tanneries and if so, the details thereof;
- (b) the details of observations made by the Centre and State Pollution Control Boards during the trial period; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a)&(b) No Sir. Conditional consent to operate was granted by Uttar Pradesh Pollution Control Board (UPPCB) to 70 Tanneries in compliance of the Orders of the National Green Tribunal (NGT), dated 15/12/2014 and 26/05/2015. The reports of the inspections jointly conducted by Central Pollution Control Board and UPPCB team have been submitted to NGT and the case is listed on 10th August, 2015.

(c) The matter subjudice.
